

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(M)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : CA/189 - 194/CAA/2017

NAME OF THE TRANSFEROR 1 : AMBATTUR CLOTHING PVT LTD
NAME OF THE TRANSFEROR 2 : AMBATTUR CONSTRUCTIONS PVT LTD
NAME OF THE TRANSFEROR 3 : AMBATTUR DEVELOPERS PVT LTD
NAME OF THE TRANSFEROR 4 : AMBATTUR INFRA INDIA PVT LTD
NAME OF THE TRANSFEROR 5 : AMBATTUR FASHION INDIA PVT LTD

NAME OF THE TRANSFEREE : AMBATTUR HOTELS PVT LTD

UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

PAWAN JHABAKH

for applicant
Company

gmane.

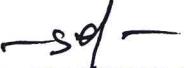
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ORDER

Matter has been mentioned by the Counsel for the Applicant by filing a memo for changing the name of the Chairman in relation to the order passed on 02.11.2017. Heard.

In the light of the submission made by the Counsel, the name of the Chairman viz., Mr. Solaiselvan is replaced with Mr. V. Muthukumar. Therefore, the order dated 02.11.2017 shall be read "Mr. V. Muthukumar" instead of "Mr. Solaiselvam".

Accordingly, the order dated 02.1.2017 **stands modified.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)